

**THE HIGH COURT OF MEGHALAYA
AT SHILLONG**

NOTICE

No. HCM.II/239/2013/Estt/93

Dated, 10th April, 2024

It is notified to all concerned that a Full Court reference will be held on 12th April, 2024 at 1.00 pm in Court Room No. 2, as a mark of respect for (Late) Shri. M.Y.Ciddikie, Senior Advocate, who passed away on 9th April, 2024.

REGISTRAR (ADMINISTRATION)

Memo. No. HCM.II/239/2013/Estt/93-A

Dated, the 10th April, 2024

Copy to for information:-

1. The Registrar-cum-PPS, High Court of Meghalaya, for favour of His Lordship's kind information.
2. The P.S to Hon'ble Mr. Justice H.S.Thangkhiew, Judge, High Court of Meghalaya for favour of His Lordship's kind information.
3. The P.S to Hon'ble Mr. Justice W. Diengdoh, Judge, High Court of Meghalaya, for favour of His Lordship's kind information.
4. The P.S to Hon'ble Mr. Justice B. Bhattacharjee, Addl.Judge, High Court of Meghalaya, for favour of His Lordship's kind information.
5. The P.S to the Advocate General, Meghalaya for favour kind information of the Advocate General with a request to deliver a speech on the occasion.
6. Dr. N.Mozika, Deputy Solicitor General, Meghalaya, for favour kind information with a request to deliver a speech on the occasion.
7. Shri S.Chakrawarty, President, High Court of Meghalaya Bar Association for favour kind information with a request to inform the members of the Bar accordingly and to deliver a speech on the occasion.
8. All Senior Advocates for favour of kind information.
9. All Registrars, High Court of Meghalaya, Shillong.
10. All Joint Registrars, High Court of Meghalaya, Shillong.
11. All Deputy Registrars, High Court of Meghalaya, Shillong.
12. All Assistant Registrars, High Court of Meghalaya, Shillong.
13. The Central Government Counsel, High Court of Meghalaya, Shillong.
14. The Court Officers, High Court of Meghalaya for making necessary arrangements.
15. Notice Board.
16. Office file.

REGISTRAR (ADMINISTRATION)

911
10/4/24